

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-113**  
IB-1871(ND)/2019

**IN THE MATTER OF:**

M/s. Genesha Ecosphere Ltd.

**Vs.**

M/s. Innovative Textiles Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 26.07.2021**

**CORAM:**

**SHRI. P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant

For the CD

: Divyanshu Rai, Advocate

: Mr. Vishal Ganda, Advocate Mr. Anand Singh Sengar, Advocate

Ms. Anushka Sarker, Advocate

**ORDER**

Heard the submissions made by counsels for both parties. Counsel for both the parties have submitted that settlement has been arrived at in the matter. However, the Application for withdrawal of the matter is not traceable on the E-portal of the Tribunal. Post this matter after a week.

List the matter on 06.08.2021.

- Sd -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- Sd -

**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**